

National Company Law Tribunal

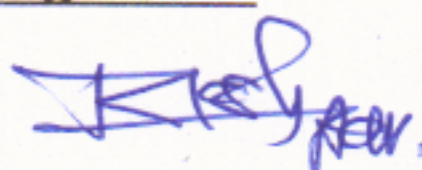
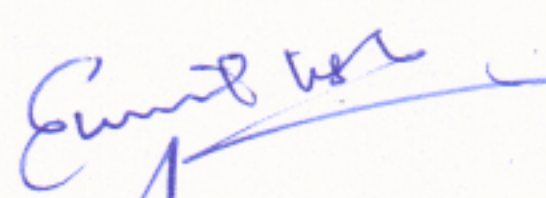
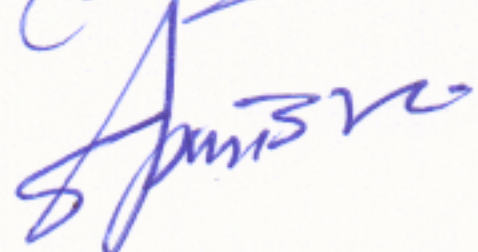
Allahabad Bench

CP NO. 3/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Indian Turpentine Resin Co. Ltd.

SECTION OF THE COMPANIES ACT: 433/434 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAKESH	Advocate for ITRCL		
2.	KUMAR SINGH with			
3.	Sunil Saxena - AR	ITRCL		
4.	O.P. Mishra			

C.P. No. 3/2014

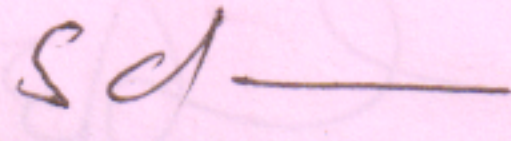
Advocate, Shri Rakesh Kumar Singh for the petitioner. Advocate, Shri O.P. Mishra for the Respondent. At the request of counsel for the Respondent, the time is granted to file reply.

In the meanwhile, the interim order of this Court passed on 03/08/2017 in C.P. (I.B) No. 62/ALD/ 2017 shall continue, until further order.

The matter be listed on 9<sup>th</sup> November, 2017.

Date: 12/10/2017

Typed by  
P.K.Jyoti

  
H.P. Chaturvedi, Member(Judicial)